COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA No. 395 of 2015 in DFR No. 1665 of 2015

Dated: 29th August, 2017

In the matter of:

RDM Care (India) Pvt. Ltd. ... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)

<u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 16.10.2017.

PPS/ Court Master